

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 36/AM15
SCHEDULED TO BE HELD ON 03.12.2014
(HELD ON 10.12.2014)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT**

Meeting No. 36/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 03.12.2014 (held on 10.12.2014) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 34/AM15 and 35/AM15 held on 26.11.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-159	NOSLAR INTERNATIONAL LTD.,	HQ F. No. 01/87/050/00204/AM15/DES-VII	Status: Approved
NC No.:36/AM15 Dated: 10.12.2014	Adv. Lic. No. and Date 0510389936 dated 24.07.2014	RLA F. No. 05/24/040/00166/AM15	

Request: Amendment in the description of Export Product, Import Item Nos. 3 and 5 against Advance Authorization No. 0510389936 dated 24.07.2014

Decision: As per the written comments furnished by DIPP vide letter No. 7/248/2014-TSW/248 dated 26.11.2014, the Committee decided to amend following Export / Import Items:

Category	From	To
Export Product	Nylon Skin Wall Chafer Bicycle Tyres 92000 Pcs having weight of each tyre not exceeding 715 gms + / - 2% fitted with reflective tape (consisting of 53.6% of rubber content)	Nylon Skin Wall Chafer Bicycle Tyres 92000 Pcs having weight of each tyre not exceeding 715 gms + / - 2% fitted with reflective tape (consisting of 56.3% of rubber content)
Import Item No. 3	EPDM Rubber (including processed)	EPDM Rubber (including Re-processed)
Import Item No. 5	Carbon Black Polyester Cord	Carbon Black

Besides this there is no other change in the decision taken in earlier Norms Committee -7 Meeting No. 25/AM15 held on 17.09.2014 (Case No. 16/22/87-ALC1/2014).

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Case No. A-160	ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD.	HQ F. No. 01/87/050/00505/AM11/DES-VII	Status: Approved
NC No.:36/AM15 Dated: 10.12.2014	Adv. Lic. No. and Date 0310616705 dated 18.02.2011	RLA F. No. 03/95/040/00847/AM11	

Request: Amendment in the description of Import Item No. 5 against Advance Authorization No. 0310616705 dated 18.02.2011

Decision: As per the written comments furnished by DIPP vide letter No. 7/79/2014-TSW/246 dated 21.11.2014, the Committee decided to amend the description of Import Item No. 5 from "Fumed Silica Filler" to read as "Silica Filler Ppt" as there appears to be a typographical error.

Besides this there is no other change in the decision taken in earlier Norms Committee - 7 Meeting No. 51/AM11 held on 23.03.2011 (Case No. 11/51/87-ALC1/2010).

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ONLINE CASES

Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:31.12.2014
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			

Case No.:15/41/87- ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:31.12.2014
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			

Case No.:16/41/87- ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:31.12.2014
Decision: In response to D/L dated 30.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Comments awaited from D/o C&PC.			

Case No.:15/49/87- ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:24.12.2014
Decision: A D/L No. 46011/94/2013-PC.II dated 22.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 11.11.2014 giving 15 days time for submission of information. Reply awaited from the firm. Reply awaited from the firm.			

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Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
5 HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014 and 24.11.2014. Comments awaited from D/o C&PC.			

Case No.:2/33/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
6 HQ File :01/87/050/00307/AM15/	RLA File :15/24/040/00013/AM14/	Lic.No/Date:1510021433 07.03.2014	Defer Date:24.12.2014
Decision: RLA, Varanasi and firm were requested vide letter dated 24.11.2014 to furnish application expeditiously. Application awaited from RLA, Varanasi and firm.			

Case No.:15/22/87-ALC1/2014	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00203/AM15/	RLA File :03/94/040/00165/AM15/	Lic.No/Date:0310785131 11.06.2014	Defer Date:07.01.2015
7 Decision: A D/L No. 46011/69/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.10.2014 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.:8/30/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
8 HQ File :01/87/050/00230/AM15/	RLA File :03/94/040/00232/AM15/	Lic.No/Date:0310785802 23.06.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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Case No.:9/30/87-ALC1/2014	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
9 HQ File :01/87/050/00231/AM15/	RLA File :03/94/040/00263/AM15/	Lic.No/Date:0310786066 26.06.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/3/2013-PC.II dated 18.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

Case No.:11/30/87-ALC1/2014	Party Name:AHURA MAZDA MFG. CO. PVT. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Approved
10 HQ File :01/87/050/00233/AM15/	RLA File :03/94/040/00292/AM15/	Lic.No/Date:0310786471 07.07.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/47/2014-PC-II dated 18.11.2014, the Committee approved import of relevant slider / screw on net to net basis for the export of Multi use hanger / Trouser hanger.			
RLA may take consequential action as per Policy / Procedures.			

Case No.:10/30/87-ALC1/2014	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
11 HQ File :01/87/050/00232/AM15/	RLA File :03/94/040/00291/AM15/	Lic.No/Date:0310786681 10.07.2014	Defer Date:24.12.2014
Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:17/30/87-ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
12 HQ File :01/87/050/00239/AM15/	RLA File :03/95/040/00137/AM15/	Lic.No/Date:0310786727 11.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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Case No.:15/30/87- ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00237/AM15/	RLA File :03/94/040/00337/AM15/	Lic.No/Date:0310786871 15.07.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/38/2014/TSW dated 09.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	44.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	23.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

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2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 55,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 42,57,000.00 kgs)	100 kgs	1. Natural Rubber	39.250 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	25.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 45,81,000.00 kgs)	100 kgs	1. Natural Rubber	30.75 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	25.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical: Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs

		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	5.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt (Total Quantity to be exported 3,00,000.00 kgs)	100 kgs	1. Natural Rubber	31.250 kgs
		2. Synthetic Rubber : PBR	10.50 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	12.00 kgs
		4. Carbon Black	23.75 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	4.250 kgs
		6. Brass Coated Steel Tyre Cord	7.75 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.900 kgs
		9. Rubber Chemical : Accelerator	0.650 kgs
		10. Rubber Chemical : Retarders	0.150 kgs
		11. Zinc Oxide	1.000 kgs
		12. Miscellaneous Chemicals : Stearic Acid	0.700 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	0.600 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		16. Miscellaneous Chemicals: Plasticisers	4.500 kgs
		16. Insoluble Sulphur	0.500 kgs
		17. Processing Aid	1.000 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

6. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 12,00,000.00 kgs)	100 kgs	1. Natural Rubber	43.05 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	26.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

7. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size . exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 3,30,000.00 kgs)	100 kgs	1. Natural Rubber	39.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	26.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)			
8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines, Nylon (Total Quantity to be exported 18,50,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	24.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.200 kgs
		16. Insoluble Sulphur	0.250 kgs

		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
10. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") B. All Steel (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1. Natural Rubber	42.75 kgs
		2. Synthetic Rubber : PBR	3.310 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	0.580 kgs
		4. Chloro Butyl Rubber	2.220 kgs
		5. Carbon Black	16.000 kgs
		6. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	14.000 kgs

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		7. Bead Wire	4.000 kgs
		8. Rubber Chemical : Antioxidants	1.570 kgs
		9. Rubber Chemical : Accelerator	2.120 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	0.260 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.500 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.750 kgs
		15. Miscellaneous Chemicals : Plasticisers	1.410 kgs
		16. Miscellaneous Chemicals : Synthetic Resins – Tackifier Resin	1.680 kgs
		17. Insoluble Sulphur	0.750 kgs
		18. Silane Coupling Agent	1.200 kgs
		19. Antireversion Agent	2.000 kgs
		20. Processing Aid	3.000 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8 to 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 16)

11. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") A Nylon. (Total Quantity to be exported 10,50,000.00 kgs)	100 kgs	1. Natural Rubber	44.000 kgs
		2. Synthetic Rubber : PBR	3.500 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.500 kgs
		4. Chloro Butyl Rubber	1.600 kgs
		5. Carbon Black	25.000 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Bead Wire	2.500 kgs
		8. Rubber Chemical : Antioxidants	1.800 kgs
		9. Rubber Chemical : Accelerator	0.500 kgs
		10. Rubber Chemical : Retarders	0.050 kgs
		11. Zinc Oxide	1.250 kgs

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		12. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.750 kgs
		17. Insoluble Sulphur	0.300 kgs
		18. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)			
12. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") B. All Steel (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	30.000 kgs
		2. Synthetic Rubber : PBR	3.500 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	16.000 kgs
		4. Chloro Butyl Rubber	2.2500 kgs
		5. Carbon Black	18.000 kgs
		6. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	12.000 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	2.250 kgs
		9. Rubber Chemical : Accelerator	1.100 kgs
		10. Zinc Oxide	1.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	0.400 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.600 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	2.000 kgs
		16. Miscellaneous Chemicals : Synthetic Resins – Tackifier Resin	1.700 kgs

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		17. Insoluble Sulphur	0.700 kgs
		18. Silane Coupling Agent	1.000 kgs
		19. Antireversion Agent	1.250 kgs
		20. Processing Aid	3.000 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8 to 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 16)			
13. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 8,000.00 kgs)	100 kgs	1. Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	28.500 kgs
		4. Rubber Chemical : Antioxidants	1.000 kgs
		5. Rubber Chemical : Accelerator	1.000 kgs
		6. Rubber Chemical : MBTS	0.500 kgs
		7. Zinc Oxide	2.500 kgs
		8. Miscellaneous Chemicals : Stearic Acid	0.500 kgs

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		9. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		10. Miscellaneous Chemicals : Plasticisers	14.000 kgs
		11. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		12. Brass Valve of Relevant Specification and Size	Net to Net
		13. Valve Cores of Relevant Specification and Size	Net to Net

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4, 5 and 6) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 8 to 11)

15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 35,000.00 kgs)	100 kgs	1. Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	28.500 kgs
		4. Rubber Chemical : Antioxidants	1.000 kgs
		5. Rubber Chemical : Accelerator	1.000 kgs
		6. Rubber Chemical : MBTS	0.500 kgs
		7. Zinc Oxide	2.500 kgs
		8. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		9. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		10. Miscellaneous Chemicals : Plasticisers	14.000 kgs
		11. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		12. Brass Valve of Relevant Specification and Size	Net to Net
		13. Valve Cores of Relevant Specification and Size	Net to Net

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4, 5 and 6) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 8 to 11)

RLA may take consequential action as per Policy / Procedures.

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16	Case No.:16/30/87-ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00238/AM15/	RLA File :03/94/040/00350/AM15/	Lic.No/Date:0310786872 15.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to DIPP on 24.10.2014. Comments awaited from DIPP.				

17	Case No.:7/30/87-ALC1/2014	Party Name:GALA SHRINK FIT	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00229/AM15/	RLA File :03/94/040/00088/AM15/	Lic.No/Date:0310786915 16.07.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/89/2013-PC.II dated 10.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

18	Case No.:13/30/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00235/AM15/	RLA File :03/94/040/00325/AM15/	Lic.No/Date:0310786918 16.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

19	Case No.:20/30/87-ALC1/2014	Party Name:SUN PLAST	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00242/AM15/	RLA File :03/95/040/00333/AM15/	Lic.No/Date:0310786925 16.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

20	Case No.:18/30/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00240/AM15/	RLA File :03/95/040/00305/AM15/	Lic.No/Date:0310786991 17.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

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21	Case No.:19/30/87-ALC1/2014	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00241/AM15/	RLA File :03/95/040/00306/AM15/	Lic.No/Date:0310786989 17.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

22	Case No.:3/18/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00146/AM15/	RLA File :30/24/040/00018/AM15/	Lic.No/Date:3010103032 18.07.2014	Defer Date:31.12.2014
Decision: RLA, Ludhiana vide letter No. 18/AM-15/Lic/LDH dated 15.10.2014 informed that the advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 16/AM14 dated 17.07.2013 (Case No. 12/21/87-ALC1/2012). The Committee considered the above letter in Norms Committee – 7 Meeting No. 31/AM15 held on 29.10.2014 and it was observed that the import item in this case requires specific clearance from Ministry of Environment & Forest. MOEF has been giving clearance with specific conditions. Hence, the advance authorization can not be issued on Repeat Basis. Accordingly, RLA, Ludhiana was requested vide letter dated 25.11.2014 to furnish 4.7 application. However, 4.7 Application still awaited from RLA, Ludhiana. Hence, it was decided to again call for 4.7 application from RLA, Ludhiana.				

23	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

24	Case No.:22/30/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00244/AM15/	RLA File :04/24/040/00085/AM15/	Lic.No/Date:0410159121 30.07.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/112/2013-PC.II dated 18.11.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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25	Case No.:3/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00279/AM15/	RLA File :03/94/040/00383/AM15/	Lic.No/Date:0310787413 30.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

26	Case No.:5/32/87-ALC1/2014	Party Name:ASMACO PACKAGING INDUSTRIES	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00281/AM15/	RLA File :03/94/040/00385/AM15/	Lic.No/Date:0310787423 30.07.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

27	Case No.:4/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00280/AM15/	RLA File :03/94/040/00384/AM15/	Lic.No/Date:0310787598 04.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

28	Case No.:6/32/87-ALC1/2014	Party Name:ANG PLASTICS PVT. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00282/AM15/	RLA File :03/94/040/00388/AM15/	Lic.No/Date:0310787600 04.08.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/69/2014-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

29	Case No.:4/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

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Case No.:7/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
30 HQ File :01/87/050/00283/AM15/	RLA File :03/94/040/00407/AM15/	Lic.No/Date:0310787704 06.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
31 HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

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Case No.:23/30/87-ALC1/2014	Party Name:BLS POLYMERS LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00245/AM15/	RLA File :05/23/040/00190/AM15/	Lic.No/Date:0510390308 14.08.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/96/2013-PC-II dated 18.11.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
UV Stabilizer Master Batch (containing 80 $\pm$ 1% Polypropylene Resin & 20 $\pm$ 1% UV Stabilizer Granules	1 kg	1. Polypropylene Granules	0.821 kg
		2. U.V. Stabilizer	0.206 kg
		3. Antioxidant	0.003 kg
RLA may take consequential action as per Policy / Procedures.			

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Case No.:8/32/87-ALC1/2014	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00284/AM15/	RLA File :03/94/040/00411/AM15/	Lic.No/Date:0310788041 14.08.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/160/2005-PC-II dated 26.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated Polyster Film (Release Liners)	1 kg	1. Polyster Film (125 Micron $\pm$ 10%)	1.0500 kg
		2. Silicone Polymer	0.0090 kg
		3. Catalyst for Silicone	0.0006 kg
		4. Cross Linker for Silicone	0.00108 kg
RLA may take consequential action as per Policy / Procedures.			

Case No.:37/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00259/AM15/	RLA File :31/83/040/00118/AM15/	Lic.No/Date:3110064757 19.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:38/30/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00260/AM15/	RLA File :31/83/040/00120/AM15/	Lic.No/Date:3110064758 19.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:24/30/87-ALC1/2014	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00246/AM15/	RLA File :05/24/040/00218/AM15/	Lic.No/Date:0510390615 20.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

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	Case No.:33/30/87-ALC1/2014	Party Name:VASA PHARMACHEM P.LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
37	HQ File :01/87/050/00255/AM15/	RLA File :08/24/040/00178/AM15/	Lic.No/Date:0810133060 20.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:25/30/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
38	HQ File :01/87/050/00247/AM15/	RLA File :05/24/040/00219/AM15/	Lic.No/Date:0510390669 21.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:26/30/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
39	HQ File :01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date:0510390643 21.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:9/32/87-ALC1/2014	Party Name:DIMPLE DRUMS & BARRELS PVT.LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
40	HQ File :01/87/050/00285/AM15/	RLA File :03/94/040/00414/AM15/	Lic.No/Date:0310788244 21.08.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/83/2014-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:11/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
41	HQ File :01/87/050/00287/AM15/	RLA File :03/94/040/00472/AM15/	Lic.No/Date:0310788246 21.08.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

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Case No.:12/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
42 HQ File :01/87/050/00288/AM15/	RLA File :03/94/040/00473/AM15/	Lic.No/Date:0310788247 21.08.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

Case No.:18/32/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00294/AM15/	RLA File :03/95/040/00417/AM15/	Lic.No/Date:0310788225 21.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/79/2014/TSW dated 01.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per unit)
Rubber Floor Covering & Mats	3,00,000.00 kgs	1. Synthetic Rubber SBR 1502	0.22500 kg
		2. Natural Rubber	0.40250 kg
		3. Zinc Oxide	0.02000 kg
		4. Antioxidant	0.01100 kg
		5. Accelerator	0.01350 kg
		6. Titanium Dioxide	0.04150 kg
		7. Silica Filler Ppt.	0.14500 kg
		8. Rubber Processing Oil	0.05500 kg
		9. Carbon Black	0.08500 kg
		10. Processing Aid	0.03500 kg
		11. Packing Material (Plastic Pallets)	270 Numbers for 3,00,000 kgs

Note: 1. There should be a value cap on Antioxidant / Accelerators as per general note 8 of Handbook of Procedures Vol. II.

2. The firm will export back 270 Nos. of Plastic Pallets.

RLA may take consequential action as per Policy / Procedures.

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Case No.:28/30/87- ALC1/2014	Party Name:R.V.R. TECHNOLOGIES LTD,	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00250/AM15/	RLA File :05/24/040/00230/AM15/	Lic.No/Date:0510390713 22.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/278/2014/TSW dated 27.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (per unit)
Butyl Rubber Bicycle Tubes (containing 66.64% rubber content)	40,000 kgs (2,50,000 pieces)	1. Butyl Rubber Isobutylene Isoprene Rubber (IIR)	0.64 kg
		2. Synthetic Rubber (EPDM)	0.09 kg
		3. Carbon Black	0.209 kg
		4. Rubber Chemicals: Antioxidants, Accelerators, Retarders, Peptizers	0.031 kg
		5. Zinc Oxide	0.018 kg
		6. Stearic Acid	0.003 kg
		7. Bonding Agent	0.006 kg
		8. Bicycle Tube Valves (made of brass)	Net to Net
Note: Rubber Chemicals imported should not exceed 70% of the FOB value of exports.			
RLA may take consequential action as per Policy / Procedures.			

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Case No.:10/32/87- ALC1/2014	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00286/AM15/	RLA File :03/94/040/00441/AM15/	Lic.No/Date:0310788290 22.08.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/38/2014/TSW dated 09.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. New Pneumatic Tyres of Rubber, of a kind used on buses or lorries: Other Nylon (Total Quantity to be exported 60,000.00 kgs)	100 kgs	1. Natural Rubber	44.000 kgs
		2. Synthetic Rubber : PBR	7.600 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.000 kgs
		4. Carbon Black	23.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	11.250 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.800 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.250 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.300 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

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2. New Pneumatic Tyres of Rubber, of a kind used on motor cycles: Other Nylon (Total Quantity to be exported 55,000.00 kgs)	100 kgs	1. Natural Rubber	37.000 kgs
		2. Synthetic Rubber : PBR	6.000 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.000 kgs
		4. Carbon Black	25.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	5.500 kgs
		6. Bead Wire	2.000 kgs
		7. Rubber Chemical : Antioxidants	1.600 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	2.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.500 kgs
		16. Insoluble Sulphur	0.250 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
3. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, A. Nylon / Polyester (Total Quantity to be exported 42,57,000.00 kgs)	100 kgs	1. Natural Rubber	39.250 kgs
		2. Synthetic Rubber : PBR	3.800 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	14.200 kgs
		4. Carbon Black	25.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	6.250 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.500 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.000 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.600 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)

4. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, B. Polyester / Polyester Belt (Total Quantity to be exported 45,81,000.00 kgs)	100 kgs	1. Natural Rubber	30.75 kgs
		2. Synthetic Rubber : PBR	13.75 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.25 kgs
		4. Carbon Black	25.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	2.25 kgs
		6. Polyester Tyre Cord Fabric (Dipped)	3.00 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical: Antioxidants	1.90 kgs
		9. Rubber Chemical : Accelerator	0.75 kgs
		10. Rubber Chemical : Retarders	0.20 kgs
		11. Zinc Oxide	1.50 kgs
		12. Miscellaneous Chemicals : Stearic Acid	1.15 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	1.00 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.50 kgs

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		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.10 kgs
		16. Miscellaneous Chemicals : Plasticisers	5.60 kgs
		17. Insoluble Sulphur	0.50 kgs
		18. Bladders	0.02 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

5. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on agricultural or forestry vehicles and machines, C. Steel Belt (Total Quantity to be exported 3,00,000.00 kgs)	100 kgs	1. Natural Rubber	31.250 kgs
		2. Synthetic Rubber : PBR	10.50 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	12.00 kgs
		4. Carbon Black	23.75 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	4.250 kgs
		6. Brass Coated Steel Tyre Cord	7.75 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	1.900 kgs
		9. Rubber Chemical : Accelerator	0.650 kgs
		10. Rubber Chemical : Retarders	0.150 kgs
		11. Zinc Oxide	1.000 kgs
		12. Miscellaneous Chemicals : Stearic Acid	0.700 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	0.600 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		16. Miscellaneous Chemicals: Plasticisers	4.500 kgs
		16. Insoluble Sulphur	0.500 kgs
		17. Processing Aid	1.000 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)

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6. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 12,00,000.00 kgs)	100 kgs	1. Natural Rubber	43.05 kgs
		2. Synthetic Rubber : PBR	5.650 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.700 kgs
		4. Carbon Black	26.50 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	8.000 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.950 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.500 kgs
		15. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
7. New Pneumatic Tyres of Rubber, Other having a "Herring Bone" or similar tread: Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") Nylon. (Total Quantity to be exported 3,30,000.00 kgs)	100 kgs	1. Natural Rubber	39.400 kgs
		2. Synthetic Rubber : PBR	3.550 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	13.750 kgs
		4. Carbon Black	26.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	7.500 kgs
		6. Bead Wire	3.000 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.450 kgs

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		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.100 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	1.150 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Plasticisers	4.250 kgs
		15. Insoluble Sulphur	0.250 kgs
		16. Bladders	0.020 Numbers

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 14)

8. New Pneumatic Tyres of Rubber, Other: Of a kind used on agricultural or forestry vehicles and machines, Nylon (Total Quantity to be exported 18,50,000.00 kgs)	100 kgs	1. Natural Rubber	34.500 kgs
		2. Synthetic Rubber : PBR	5.200 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	15.100 kgs
		4. Carbon Black	24.250 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.700 kgs
		6. Bead Wire	4.000 kgs
		7. Rubber Chemical : Antioxidants	1.450 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.150 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.000 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.100 kgs
		15. Miscellaneous Chemicals : Plasticisers	5.200 kgs
		16. Insoluble Sulphur	0.250 kgs

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		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
9. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") A Nylon. (Total Quantity to be exported 8,00,000.00 kgs)	100 kgs	1. Natural Rubber	47.800 kgs
		2. Synthetic Rubber : PBR	3.900 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	3.500 kgs
		4. Carbon Black	24.750 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	9.500 kgs
		6. Bead Wire	3.600 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	0.400 kgs
		9. Rubber Chemical : Retarders	0.100 kgs
		10. Zinc Oxide	1.250 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.850 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	1.350 kgs
		15. Miscellaneous Chemicals : Plasticisers	3.650 kgs
		16. Insoluble Sulphur	0.200 kgs
		17. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 15)			
10. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm. (24") B. All Steel (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1. Natural Rubber	42.75 kgs
		2. Synthetic Rubber : PBR	3.310 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	0.580 kgs
		4. Chloro Butyl Rubber	2.220 kgs
		5. Carbon Black	16.000 kgs
		6. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	14.000 kgs

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		7. Bead Wire	4.000 kgs
		8. Rubber Chemical : Antioxidants	1.570 kgs
		9. Rubber Chemical : Accelerator	2.120 kgs
		10. Zinc Oxide	1.500 kgs
		11. Miscellaneous Chemicals : Stearic Acid	0.260 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.500 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.750 kgs
		15. Miscellaneous Chemicals : Plasticisers	1.410 kgs
		16. Miscellaneous Chemicals : Synthetic Resins – Tackifier Resin	1.680 kgs
		17. Insoluble Sulphur	0.750 kgs
		18. Silane Coupling Agent	1.200 kgs
		19. Antireversion Agent	2.000 kgs
		20. Processing Aid	3.000 kgs

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8 to 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 16)

11. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") A Nylon. (Total Quantity to be exported 10,50,000.00 kgs)	100 kgs	1. Natural Rubber	44.000 kgs
		2. Synthetic Rubber : PBR	3.500 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	7.500 kgs
		4. Chloro Butyl Rubber	1.600 kgs
		5. Carbon Black	25.000 kgs
		6. Nylon Tyre Cord Fabric (Dipped)	9.000 kgs
		7. Bead Wire	2.500 kgs
		8. Rubber Chemical : Antioxidants	1.800 kgs
		9. Rubber Chemical : Accelerator	0.500 kgs
		10. Rubber Chemical : Retarders	0.050 kgs
		11. Zinc Oxide	1.250 kgs

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		12. Miscellaneous Chemicals : Stearic Acid	1.150 kgs
		13. Miscellaneous Chemicals : Microcrystalline Wax	0.900 kgs
		14. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		15. Miscellaneous Chemicals : Filler (Precipitated Silica)	0.700 kgs
		16. Miscellaneous Chemicals : Plasticisers	4.750 kgs
		17. Insoluble Sulphur	0.300 kgs
		18. Bladders	0.020 Numbers
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8, 9 and 10) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 12 to 16)			
12. New Pneumatic Tyres of Rubber, Other of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm. (24") B. All Steel (Total Quantity to be exported 3,50,000.00 kgs)	100 kgs	1. Natural Rubber	30.000 kgs
		2. Synthetic Rubber : PBR	3.500 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	16.000 kgs
		4. Chloro Butyl Rubber	2.2500 kgs
		5. Carbon Black	18.000 kgs
		6. Brass Coated Steel Tyre Cord (Breaker and Body Ply)	12.000 kgs
		7. Bead Wire	3.000 kgs
		8. Rubber Chemical : Antioxidants	2.250 kgs
		9. Rubber Chemical : Accelerator	1.100 kgs
		10. Zinc Oxide	1.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	0.400 kgs
		12. Miscellaneous Chemicals : Microcrystalline Wax	0.600 kgs
		13. Miscellaneous Chemicals : Mould Release Agent	0.400 kgs
		14. Miscellaneous Chemicals : Filler (Precipitated Silica)	4.000 kgs
		15. Miscellaneous Chemicals : Plasticisers	2.000 kgs
		16. Miscellaneous Chemicals : Synthetic Resins – Tackifier Resin	1.700 kgs

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		17. Insoluble Sulphur	0.700 kgs
		18. Silane Coupling Agent	1.000 kgs
		19. Antireversion Agent	1.250 kgs
		20. Processing Aid	3.000 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 8 to 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 16)			
13. Solid Tyres of Rubber, Other: for Motor vehicles Solid (Total Quantity to be exported 1,20,000.00 kgs)	100 kgs	1. Natural Rubber	53.000 kgs
		2. Synthetic Rubber : PBR	5.450 kgs
		3. Synthetic Rubber : SBR - 1502 / 1712 / 1723 / 1783	1.000 kgs
		4. Carbon Black	33.000 kgs
		5. Nylon Tyre Cord Fabric (Dipped)	1.000 kgs
		6. Bead Wire	1.250 kgs
		7. Rubber Chemical : Antioxidants	1.500 kgs
		8. Rubber Chemical : Accelerator	1.000 kgs
		9. Rubber Chemical : Retarders	0.500 kgs
		10. Zinc Oxide	3.000 kgs
		11. Miscellaneous Chemicals : Stearic Acid	1.250 kgs
		12. Miscellaneous Chemicals : Mould Release Agent	0.500 kgs
		13. Miscellaneous Chemicals : Plasticisers	1.750 kgs
		14. Insoluble Sulphur	0.500 kgs
Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 7, 8 and 9) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 11 to 13)			
14. Inner Tubes, of Rubber, For Lorries and buses (Total Quantity to be exported 8,000.00 kgs)	100 kgs	1. Butyl Rubber	43.600 kgs
		2. EPDM Rubber	5.000 kgs
		3. Carbon Black	28.500 kgs
		4. Rubber Chemical : Antioxidants	1.000 kgs
		5. Rubber Chemical : Accelerator	1.000 kgs
		6. Rubber Chemical : MBTS	0.500 kgs
		7. Zinc Oxide	2.500 kgs
		8. Miscellaneous Chemicals : Stearic Acid	0.500 kgs

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		9. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		10. Miscellaneous Chemicals : Plasticisers	14.000 kgs
		11. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		12. Brass Valve of Relevant Specification and Size	Net to Net
		13. Valve Cores of Relevant Specification and Size	Net to Net

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4, 5 and 6) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 8 to 11)

15. Inner Tubes, of Rubber, For off the road vehicles, not elsewhere specified or included (Total Quantity to be exported 35,000.00 kgs)	100 kgs	1. Butyl Rubber	42.500 kgs
		2. EPDM Rubber	6.100 kgs
		3. Carbon Black	28.500 kgs
		4. Rubber Chemical : Antioxidants	1.000 kgs
		5. Rubber Chemical : Accelerator	1.000 kgs
		6. Rubber Chemical : MBTS	0.500 kgs
		7. Zinc Oxide	2.500 kgs
		8. Miscellaneous Chemicals : Stearic Acid	0.500 kgs
		9. Miscellaneous Chemicals : Microstalline Wax	0.500 kgs
		10. Miscellaneous Chemicals : Plasticisers	14.000 kgs
		11. Miscellaneous Chemicals : C.I. Resins	0.400 kgs
		12. Brass Valve of Relevant Specification and Size	Net to Net
		13. Valve Cores of Relevant Specification and Size	Net to Net

Note: There will be a value cap upto 7% of FOB value of exports in case of Rubber Chemicals (S. No. 4, 5 and 6) and upto 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 8 to 11)

RLA may take consequential action as per Policy / Procedures.

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Case No.:2/32/87-ALC1/2014	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00278/AM15/	RLA File :03/94/040/00359/AM15/	Lic.No/Date:0310788384 26.08.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/105/2009-PC-II dated 26.11.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
250 Microns PVC Film laminated with 25 Micron PE Film and coated with 90 GSM PVDC (Triplex)	1 kg	1. PVC Resin	0.7507 kg
		2. PVC Stabilizer	0.0270 kg
		3. Pigments	0.0040 kg
		4. PVC Processing Aid	0.0140 kg
		5. PVC Impact Modifier	0.0920 kg
		6. Lubricants	0.0108 kg
		7. Adhesives	0.0190 kg
		8. LDPE Film	0.0610 kg
		9. PVDC Aqueous Dispersion (Primer) Total Solid Content $40 \pm 2\%$	0.0119 kg
		10. Aqueous dispersion of Vinylidene Chloride - Basecoat (Total Solid Content $60 \pm 1\%$)	0.3178 kg
		11. Aqueous dispersion of Vinylidene Chloride - Methacrylate Copolymer Top coat (Total Solid Content $55 \pm 1\%$)	0.0346 kg

RLA may take consequential action as per Policy / Procedures.

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	Case No.: 30/30/87-ALC1/2014	Party Name: SANKHLA INDUSTRIES,	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
47	HQ File :01/87/050/00252/AM15/	RLA File :07/24/040/00192/AM15/	Lic.No/Date: 0710106569 27.08.2014	Defer Date: 24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

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Case No.:46/30/87-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Approved														
HQ File :01/87/050/00268/AM15/	RLA File :34/24/040/00127/AM15/	Lic.No/Date:3410040501 28.08.2014															
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/35/2012-PC-II dated 21.11.2014, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Poly Iso Butylene Compound Polymer (Containing 60 ± 1% Poly Iso Butylene Polymer)</td><td rowspan="4">1 kg</td><td>1. Poly Iso Butylenes Polymer</td><td>0.6180 kg</td></tr><tr><td>2. LLDPE Granules</td><td>0.3090 kg</td></tr><tr><td>3. Porous Polypropylene Copolymer (Hifax CA 7153S)</td><td>0.0515 kg</td></tr><tr><td>4. Titanium Dioxide</td><td>0.0515 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Poly Iso Butylene Compound Polymer (Containing 60 ± 1% Poly Iso Butylene Polymer)	1 kg	1. Poly Iso Butylenes Polymer	0.6180 kg	2. LLDPE Granules	0.3090 kg	3. Porous Polypropylene Copolymer (Hifax CA 7153S)	0.0515 kg	4. Titanium Dioxide	0.0515 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Poly Iso Butylene Compound Polymer (Containing 60 ± 1% Poly Iso Butylene Polymer)	1 kg	1. Poly Iso Butylenes Polymer	0.6180 kg														
		2. LLDPE Granules	0.3090 kg														
		3. Porous Polypropylene Copolymer (Hifax CA 7153S)	0.0515 kg														
		4. Titanium Dioxide	0.0515 kg														
RLA may take consequential action as per Policy / Procedures.																	

	Case No.: 13/32/87-ALC1/2014	Party Name: AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
49	HQ File :01/87/050/00289/AM15/	RLA File :03/94/040/00475/AM15/	Lic.No/Date: 0310788517 28.08.2014	Defer Date: 07.01.2015
Decision: A D/L No. 46011/82/2014-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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50	Case No.:14/32/87-ALC1/2014	Party Name:AVI GLOBAL PLAST PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00290/AM15/	RLA File :03/94/040/00476/AM15/	Lic.No/Date:0310788518 28.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

51	Case No.:16/32/87-ALC1/2014	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00292/AM15/	RLA File :03/94/040/00497/AM15/	Lic.No/Date:0310788516 28.08.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

52	Case No.:19/32/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00295/AM15/	RLA File :03/95/040/00442/AM15/	Lic.No/Date:0310788486 28.08.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to DIPP on 11.11.2014. Comments awaited from DIPP.				

53	Case No.:31/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00253/AM15/	RLA File :08/24/040/00161/AM15/	Lic.No/Date:0810133178 01.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

54	Case No.:34/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00256/AM15/	RLA File :08/24/040/00183/AM15/	Lic.No/Date:0810133176 01.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

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	Case No.:35/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
55	HQ File :01/87/050/00257/AM15/	RLA File :08/24/040/00201/AM15/	Lic.No/Date:0810133177 01.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:5/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
56	HQ File :01/87/050/00314/AM15/	RLA File :02/24/040/00103/AM15/	Lic.No/Date:0210204908 02.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.:32/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
57	HQ File :01/87/050/00254/AM15/	RLA File :08/24/040/00168/AM15/	Lic.No/Date:0810133218 03.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:15/32/87-ALC1/2014	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
58	HQ File :01/87/050/00291/AM15/	RLA File :03/94/040/00490/AM15/	Lic.No/Date:0310788699 03.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

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Case No.:1/25/87-ALC1/2014	Party Name:KOHINOOR RECLAMATIONS	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00217/AM15/	RLA File :30/24/040/00017/AM15/	Lic.No/Date:3010103133 04.09.2014	Defer Date:31.12.2014
59 Decision: RLA, Ludhiana vide letter No. 18/AM-15/Lic/LDH dated 15.10.2014 informed that the advance authorization was issued to firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP Vol. I vide decision taken by NC in its Meeting No. 16/AM14 dated 17.07.2013 (Case No. 12/21/87-ALC1/2012). The Committee considered the above letter in Norms Committee – 7 Meeting No. 31/AM15 held on 29.10.2014 and it was observed that the import item in this case requires specific clearance from Ministry of Environment & Forest. MOEF has been giving clearance with specific conditions. Hence, the advance authorization can not be issued on Repeat Basis. Accordingly, RLA, Ludhiana was requested vide letter dated 25.11.2014 to furnish 4.7 application. However, 4.7 Application still awaited from RLA, Ludhiana. Hence, it was decided to again call for 4.7 application from RLA, Ludhiana.			

Case No.:3/30/87-ALC1/2014	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00225/AM15/	RLA File :05/24/040/00259/AM15/	Lic.No/Date:0510390989 04.09.2014	Defer Date:31.12.2014
60 Decision: A copy of application was forwarded to DIPP on 05.12.2014. However, Technical Representative of D/o C&PC informed that the export product relates to Plastic Product. Hence, it was decided to forward a copy of application to D/o C&PC for obtaining their comments.			

Case No.:21/32/87-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00297/AM15/	RLA File :03/95/040/00472/AM15/	Lic.No/Date:0310788726 04.09.2014	Defer Date:07.01.2015
61 Decision: A D/L No. 46011/87/2014-PC.II dated 10.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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	Case No.:20/32/87-ALC1/2014	Party Name:RISHI TECHTEX LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
62	HQ File :01/87/050/00296/AM15/	RLA File :03/95/040/00471/AM15/	Lic.No/Date:0310788796 05.09.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/12/2007-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:22/32/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
63	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/72/2013-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:25/32/87-ALC1/2014	Party Name:NAV AUXICHEM PVT.LTD,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
64	HQ File :01/87/050/00301/AM15/	RLA File :30/24/040/00031/AM15/	Lic.No/Date:3010103139 05.09.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/49/2013-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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Case No.:3/25/87-ALC1/2014	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Approved														
HQ File :01/87/050/00219/AM15/	RLA File :05/24/040/00224/AM15/	Lic.No/Date:0510391053 09.09.2014															
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2014-PC-II dated 09.10.2014, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">Both side Aluminium Foil laminated HDPE Woven Fabric (Containing 28 $\pm$ 1% Aluminium Foil, 32 $\pm$ 1% LDPE and 40 $\pm$ 1% HDPE Woven Fabric)</td><td rowspan="2">1 kg</td><td>1. Aluminium Foil (Thickness 6.5 micron)</td><td>0.2940 kg</td></tr><tr><td>2. LDPE Granules</td><td>0.336 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Both side Aluminium Foil laminated HDPE Woven Fabric (Containing 28 $\pm$ 1% Aluminium Foil, 32 $\pm$ 1% LDPE and 40 $\pm$ 1% HDPE Woven Fabric)	1 kg	1. Aluminium Foil (Thickness 6.5 micron)	0.2940 kg	2. LDPE Granules	0.336 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Both side Aluminium Foil laminated HDPE Woven Fabric (Containing 28 $\pm$ 1% Aluminium Foil, 32 $\pm$ 1% LDPE and 40 $\pm$ 1% HDPE Woven Fabric)	1 kg	1. Aluminium Foil (Thickness 6.5 micron)	0.2940 kg														
		2. LDPE Granules	0.336 kg														
RLA may take consequential action as per Policy / Procedures.																	

Case No.:29/30/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
66 HQ File :01/87/050/00251/AM15/	RLA File :05/24/040/00266/AM15/	Lic.No/Date:0510391051 09.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.			

Case No.:17/32/87-ALC1/2014	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
67 HQ File :01/87/050/00293/AM15/	RLA File :03/94/040/00548/AM15/	Lic.No/Date:0310788923 09.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

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	Case No.:6/36/87-ALC1/2014	Party Name: GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
68	HQ File :01/87/050/00315/AM15/	RLA File :02/24/040/00120/AM15/	Lic.No/Date:0210204965 11.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.:19/36/87-ALC1/2014	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
69	HQ File :01/87/050/00328/AM15/	RLA File :31/83/040/00102/AM15/	Lic.No/Date:3110064876 11.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.:43/30/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
70	HQ File :01/87/050/00265/AM15/	RLA File :08/24/040/00224/AM15/	Lic.No/Date:0810133321 12.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:47/30/87-ALC1/2014	Party Name: GRASIM INDUSTRIES LTD.,	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
71	HQ File :01/87/050/00269/AM15/	RLA File :34/24/040/00145/AM15/	Lic.No/Date:3410040542 12.09.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/80/2014-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:2/36/87-ALC1/2014	Party Name: GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
72	HQ File :01/87/050/00311/AM15/	RLA File :02/24/040/00015/AM15/	Lic.No/Date:0210204984 16.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

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73	Case No.:3/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00312/AM15/	RLA File :02/24/040/00070/AM15/	Lic.No/Date:0210204985 16.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

74	Case No.:4/36/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00313/AM15/	RLA File :02/24/040/00086/AM15/	Lic.No/Date:0210204986 16.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

75	Case No.:7/36/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00316/AM15/	RLA File :02/24/040/00126/AM15/	Lic.No/Date:0210204982 16.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

76	Case No.:20/36/87-ALC1/2014	Party Name:BALAJI AMINES LIMITED	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00329/AM15/	RLA File :31/83/040/00117/AM15/	Lic.No/Date:3110064888 16.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

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Case No.: 39/30/87- ALC1/2014	Party Name: SRF LIMITED	Meet No/Date: 36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00261/AM15/	RLA File :04/24/040/00081/AM15/	Lic.No/Date: 0410159464 22.09.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 10.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
33% Glass Fibre Filled Nylon-6 Grade Compounded Chips (Tufuyl SGF 33 M Black)	1 kg	1. Nylon – 6 Chips	0.62997 kg
		2. Glass Fibre / Chopped Strands	0.33825 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 40/30/87- ALC1/2014	Party Name: SRF LIMITED	Meet No/Date: 36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00262/AM15/	RLA File :04/24/040/00082/AM15/	Lic.No/Date: 0410159465 22.09.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 10.12.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
28% Glass Fibre Filled PBT Compounded Chips (Grade TUFBET BGF 30 FRO Asian Grey)	1 kg	1. PBT Resin	0.55400 kg
		2. Glass Fibre / Chopped Strands	0.28700 kg
		3. Flame Retardant	0.09225 kg

RLA may take consequential action as per Policy / Procedures.

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	Case No.:44/30/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
79	HQ File :01/87/050/00266/AM15/	RLA File :08/24/040/00229/AM15/	Lic.No/Date:0810133408 22.09.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.:21/36/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
80	HQ File :01/87/050/00330/AM15/	RLA File :31/83/040/00139/AM15/	Lic.No/Date:3110064912 22.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.:26/32/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
81	HQ File :01/87/050/00302/AM15/	RLA File :34/24/040/00153/AM15/	Lic.No/Date:3410040569 23.09.2014	Defer Date:07.01.2015
Decision: A D/L No. 46011/80/2014-PC.II dated 02.12.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:23/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
82	HQ File :01/87/050/00332/AM15/	RLA File :34/24/040/00154/AM15/	Lic.No/Date:3410040571 23.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

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	Case No.: 22/36/87-ALC1/2014	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
83	HQ File :01/87/050/00331/AM15/	RLA File :31/83/040/00141/AM15/	Lic.No/Date: 3110064924 25.09.2014	Defer Date: 31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.: 36/30/87-ALC1/2014	Party Name: LG POLYMERS INDIA PVT LTD	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Withdrawn
	HQ File :01/87/050/00258/AM15/	RLA File :26/21/040/00011/AM15/	Lic.No/Date: 2610012695 26.09.2014	
84	Decision: RLA, Pune vide e-mail dated 04.12.2014 has informed that the advance authorization was issued to firm in terms of Para 4.4 of HBP Vol. I under SION H-102 (Plastics). In view of above RLA's e-mail the Committee decided to withdraw the case.			

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Case No.: 42/30/87- ALC1/2014	Party Name: MARUTI RUB PLAST PVT LTD	Meet No/Date: 36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00264/AM15/	RLA File :05/24/040/00296/AM15/	Lic.No/Date: 0510391397 26.09.2014	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/279/2014/TSW dated 26.11.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fast Clamp Insulator made out of Thermoplastic Vulcanizate Electrical Resistant	39029 kgs	1. Thermoplastic Vulcanizate Electrical Resistant	39000 kgs
		2. Carbon Black Reinforcing Filler	2000 kgs
RLA may take consequential action as per Policy / Procedures.			

Case No.: 27/32/87- ALC1/2014	Party Name: SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date: 36/87- ALC1/2014 10.12.2014	Status: Approved
HQ File :01/87/050/00303/AM15/	RLA File :34/24/040/00163/AM15/	Lic.No/Date: 3410040582 29.09.2014	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/21/2014-TSW dated 24.11.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasket	19505.850 kgs	Rubber Compound (Relevant)	26332.897 kgs
RLA may take consequential action as per Policy / Procedures.			

Case No.: 28/32/87- ALC1/2014	Party Name: SHAKUN POLYMERS LIMITED,	Meet No/Date: 36/87- ALC1/2014 10.12.2014	Status: Deferred
HQ File :01/87/050/00304/AM15/	RLA File :34/24/040/00166/AM15/	Lic.No/Date: 3410040583 29.09.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.			

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	Case No.: 45/30/87-ALC1/2014	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
88	HQ File :01/87/050/00267/AM15/	RLA File :32/24/040/00015/AM15/	Lic.No/Date: 3210077265 01.10.2014	Defer Date:24.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 24.10.2014. Comments awaited from D/o C&PC.				

	Case No.: 1/30/87-ALC1/2014	Party Name: V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
89	HQ File :01/87/050/00223/AM15/	RLA File :32/24/040/00017/AM15/	Lic.No/Date: 3210077277 08.10.2014	Defer Date:24.12.2014
Decision: RLA, Coimbatore and firm were requested vide letter dated 24.11.2014 to furnish application expeditiously. However, application awaited from RLA, Coimbatore and firm.				

	Case No.: 2/30/87-ALC1/2014	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
90	HQ File :01/87/050/00224/AM15/	RLA File :31/83/040/00142/AM15/	Lic.No/Date: 3110064954 08.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.: 24/32/87-ALC1/2014	Party Name: PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
91	HQ File :01/87/050/00300/AM15/	RLA File :04/24/040/00165/AM15/	Lic.No/Date: 0410159538 08.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

	Case No.: 23/32/87-ALC1/2014	Party Name: SRF LIMITED	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
92	HQ File :01/87/050/00299/AM15/	RLA File :04/24/040/00114/AM15/	Lic.No/Date: 0410159570 13.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.11.2014. Comments awaited from D/o C&PC.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
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	Case No.:8/36/87-ALC1/2014	Party Name:ESTER INDUSTRIES LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
93	HQ File :01/87/050/00317/AM15/	RLA File :05/23/040/00245/AM15/	Lic.No/Date:0510391593 15.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.:17/36/87-ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
94	HQ File :01/87/050/00326/AM15/	RLA File :30/24/040/00034/AM15/	Lic.No/Date:3010103191 17.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to DIPP on 05.12.2014. Comments awaited from DIPP.				

	Case No.:18/36/87-ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
95	HQ File :01/87/050/00327/AM15/	RLA File :30/24/040/00035/AM15/	Lic.No/Date:3010103192 17.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to DIPP on 05.12.2014. Comments awaited from DIPP.				

	Case No.:24/36/87-ALC1/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
96	HQ File :01/87/050/00333/AM15/	RLA File :34/24/040/00176/AM15/	Lic.No/Date:3410040622 17.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

	Case No.:9/36/87-ALC1/2014	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:36/87-ALC1/2014 10.12.2014	Status: Deferred
97	HQ File :01/87/050/00318/AM15/	RLA File :05/23/040/00318/AM15/	Lic.No/Date:0510391658 20.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

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नई दिल्ली/New Delhi

98	Case No.: 13/36/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00322/AM15/	RLA File :08/24/040/00271/AM15/	Lic.No/Date: 0810133644 20.10.2014	Defer Date: 31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

99	Case No.: 1/36/87-ALC1/2014	Party Name: QREX FLEX PRIVATE LIMITED	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00310/AM15/	RLA File :52/24/040/00038/AM15/	Lic.No/Date: 5210041273 21.10.2014	Defer Date: 31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

100	Case No.: 12/36/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00321/AM15/	RLA File :08/24/040/00267/AM15/	Lic.No/Date: 0810133661 21.10.2014	Defer Date: 31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

101	Case No.: 14/36/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00323/AM15/	RLA File :08/24/040/00278/AM15/	Lic.No/Date: 0810133660 21.10.2014	Defer Date: 31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

102	Case No.: 15/36/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00324/AM15/	RLA File :08/24/040/00286/AM15/	Lic.No/Date: 0810133659 21.10.2014	Defer Date: 31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

डॉ० ललित बि० सिंघल, आई.टी.एस.
Dr. LALIT B. SINGHAL, I.T.S.
अपर महानिदेशक विदेश व्यापार
Additional Director General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय, भारत सरकार
Ministry of Commerce & Industry, Government of India
नई दिल्ली

103	Case No.: 25/36/87-ALC1/2014	Party Name: GUJARAT FLUORO CHEMICALS LTD	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00334/AM15/	RLA File :34/24/040/00185/AM15/	Lic.No/Date: 3410040629 21.10.2014	Defer Date: 31.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

104	Case No.: 26/36/87-ALC1/2014	Party Name: ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00335/AM15/	RLA File :34/24/040/00190/AM15/	Lic.No/Date: 3410040630 21.10.2014	Defer Date: 31.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

105	Case No.: 10/36/87-ALC1/2014	Party Name: VINYL TUBES PVT.LTD.,	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00319/AM15/	RLA File :05/24/040/00272/AM15/	Lic.No/Date: 0510391723 22.10.2014	Defer Date: 31.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

106	Case No.: 11/36/87-ALC1/2014	Party Name: SPERRY PLAST LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00320/AM15/	RLA File :05/24/040/00282/AM15/	Lic.No/Date: 0510391708 22.10.2014	Defer Date: 31.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

107	Case No.: 1/33/87-ALC1/2014	Party Name: BLS POLYMERS LTD.	Meet No/Date: 36/87-ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00306/AM15/	RLA File :05/23/040/00307/AM15/	Lic.No/Date: 0510391807 29.10.2014	Defer Date: 31.12.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.			

डॉ० ललित बि० सिंघल, आई.टी.एस.
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नई दिल्ली / New Delhi

108	Case No.:16/36/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:36/87- ALC1/2014 10.12.2014	Status: Deferred
	HQ File :01/87/050/00325/AM15/	RLA File :15/24/040/00015/AM15/	Lic.No/Date:1510022032 29.10.2014	Defer Date:31.12.2014
Decision: A copy of application has been forwarded to D/o C&PC on 05.12.2014. Comments awaited from D/o C&PC.				

Meeting ended with thanks to Chair and all participants.

डॉ० ललित बि० सिंघल, आई.टी.एस.
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